

DIVISION BENCH

ITEM NO.3

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.16/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAKESH KUMAR ANEJA & ORS. V/S ANEJA & SHRIVASTAV HEALTH CARE PRIVATE LIMITED & ORS.
UNDER SECTION	241/242 & 244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Krishna Dev Vyas, Adv.

: For the Petitioners

Sh. Rohit Rajliwal, with

: For the Res. Nos.1 to 3

Sh. Himanshu Harbola, Adv.

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel representing the Petitioners at the outset states that the settlement talks are underway *interse* between the parties, and therefore he seeks two weeks time to await the outcome of the said settlement.
- 2.** Let the matter be adjourned for further hearing on 22nd August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

25th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*